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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.09.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No531/2020 in CP(IB) No.736/9/HDB/2019
NAME OF THE COMPANY	Reddy PharmaceuticalsLtd
NAME OF THE PETITIONER(S)	V J sai Chem
NAME OF THE RESPONDENTS(S)	Reddy Pharmaceuticals
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through Video Conference in CP (IB) No.736/9/HDB/2019, pursuant to hearing held on 27.08.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Mr. V. Venkatarami Reddy, counsel for the Applicant and Mr. TPS Harsha, counsel for the Respondent appeared through video conference.
3. Counsels representing both sides stated that the matter has been settled between parties and to that effect they have filed a joint memo of settlement. Memo is taken on record which forms part of the order. Accordingly, CP (IB) No.736/9/HDB/2019 is closed as settled. Pending Applications, if any, shall stands closed. No order as to costs.


MEMBER JUDICIAL